BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.A No. 481/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M

Name	of the Company	Omni Vyapaar Pvt.Ltd.		
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1 NR. NIRMALYA

DASCHUPTA, ADV APPLICANT RUBINELLE

RUBINELLE

APPLICANT RUBINELLE

MUKHERJEE, ADV

3. MS.PRITHABASU,

ORDER

Ld. Counsel for the petitioner are present.

List on 16/11/2017.

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)

Sd